

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 333/TT/2022

Subject : Petition for revision of transmission tariff for 2019-24 tariff and approval for one-time reimbursement of unrecovered depreciation under 'Power to Relax' and 'Power to Remove Difficulty' in respect of one no. of asset.

Date of Hearing : 6.3.2023

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Uttar Pradesh Power Corporation Limited and 14 Others

Parties present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Surbhi Gupta, Advocate, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri Ashish Alankar, PGCIL
Shri Yatin Sharma, CTU
Shri Ranjeet Singh Rajput, CTU
Shri Lashit Sharma, CTU

Record of Proceedings

Learned proxy counsel for the Petitioner sought an adjournment on account of non-availability of the arguing/ lead counsel. Considering the request of learned counsel, the Commission adjourned the matter.

2. The Petition shall be listed for further hearing on 13.4.2023.

By order of the Commission

Sd/
(V. Sreenivas)
Joint Chief (Law)

